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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 516/2023, I.A. 3116/2024 & I.A. 10834/2025

ZYDUS HEALTHCARE LIMITED & ORS.

.....Plaintiffs

Through: Mr. Chander M. Lall, Senior

Advocate with Ms. Aadya Chawla and Ms. Nandini Choudhary,

Advocates.

versus

ALDER BIOCHEM PRIVATE LIMITED Through:

....Defendant

CORAM:

HON'BLE MR. JUSTICE TEJAS KARIA

ORDER 20.08.2025

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- 1. Let the Reply be filed within a period of one week from date. Rejoinder thereto, if any, be filed before the next date of hearing.
- 2. List on 11.09.2025.

TEJAS KARIA, J

AUGUST 20, 2025

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